

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH AT HYDERABAD

Regional Bench - Court – I

	Appeal No.	Appellant	Respondent	Impugned Order No. & date
1	E/2739/2010	Sujana Industries (Now Sujana Universal Industries Ltd)	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
2	E/2740/2010	Y.S. Chowdary, Chairman M/s Sujana Group of Companies	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
3	E/2741/2010	R.K. Birla, Director Sujana Metal Products Ltd	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
4	E/2742/2010	C.H. Jawahar Babu Chief Executibve Officer M/s Sujana Group of Companies	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
5	E/2743/2010	P. Mallikarjuna Reddy, Chief Executive M/s Sujana Steels Ltd	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
6	E/2744/2010	M.K. Chaturvedi, Sales Manager, Sujana Steels Ltd	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
7	E/2745/2010	G. Rakakrishna, Prop. Shree Trading	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
8	E/2746/2010	P. Surendra, Prop, Star Engineering House	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
9	E/2747/2010	A.K. Ranu, Labour Contractor	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
10	E/2748/2010	N.S. Ayyangar, Finance Manager, Sujana Steels Ltd	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
11	E/2749/2010	MRK Enterprises	CC,CE&ST Hyderabad	OIA 6/2010 dt 30/09/2010
12	E/25701/2013	Mirra Packaging India Pvt Ltd	CC,CE&ST Hyderabad	OIA 157/2012 dt 08/12/2012
13	ST/26444/2013	Lamtuf Plastics Ltd	CC & CE Hyderabad IV	OIA 01/2013 dt 09/01/2013
14	ST/27425/2013	Zenotech Laboratories Ltd	CC,CE&ST Hyderabad	OIO 30/2013 dt 10/05/2013
15	ST/27562/2013	Achyutha Electricals Pvt Ltd	CC & CE Hyderabad IV	OIO 123/2012 dt 08/05/2013
16	E/21289/2014	Hetero Drugs Ltd	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-COM-140-13-14 dt 31/12/2013
17	E/22776/2014	Hetero Labs Ltd	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-COM-046-14-15 dt 16/05/2014
18	E/30694/2016	Gland Pharma Ltd	CC,CE Hyderabad-IV	OIA HYD-CEX-004-APP-001-16-17 dt 06/04/2016
19	St/30270/2016	Pennar Industries Ltd	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-APP-0246-15-16 dt 28/01/2016
20	ST/30358/2016	Sri Curra Suresh	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-COM-073-15-16 dt 29/02/2016
21	ST/30490/2016	Sri Harsha Constructions	CC,CE Hyderabad-IV	OIO HYD-EXCUS-004-COM-088-15-16 dt 03/03/2016
22	ST/30994/2016	Vinuthna Fertilizers	CC,CE Hyderabad-IV	OIA HYD-EXCUS-004-APP-0093-16-17-ST dt 08/07/2016
23	E/30792/2017	Aurobindo Pharma Ltd	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-APP-152-16-17- dt 20/03/2017
24	E/30851/2017	Linde India Ltd	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-APP-163-16-17- dt 31/03/2017
25	E/31106/2017	Hetero Labs Ltd	CCT Hyderabad GST	OIA HYD-EXCUS-001-APP-052-17-18- dt 21/06/2017

26	E/31288/2017	Jeevaka Industries Pvt Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0007-17-18- CE dt 10/08/2017
27	ST/30575/2017	Lakshmi Infratech India Ltd	CC,CE Hyderabad-IV	OIO HYD-EXCUS-004-COM-059-15-16- dt 31/12/2015
28	ST/30897/2017	Swathi Build Tech Pvt Ltd	CC,CE&ST Hyderabad-I	OIA HYD-EXCUS-001-APP-0007-17-18-ST dt 13/04/2017
29	E/30189/2018	Gland Pharma Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-100-17-18-CE dt 14/11/2017
30	E/30190/2018	Gland Pharma Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-100-17-18-CE dt 14/11/2017
31	E/30315/2018	Reddson Engineers Pvt Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0232-17-18-CE dt 05/02/2018
32	E/30843/2018	Cauvery Iron & Steel India Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-293-294-17-18- dt 28/03/2018
33	E/31193/2018	Reddson Engineers Pvt Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0031-18-19 dt 28/06/2018
34	ST/30158/2018	NTPC Ltd	CCT Medchal GST	OIA HYD-EXCUS-001-AP2-0227-17-18-ST dt 10/11/2017
35	ST/30337/2018	Prime Estates	CCT Medchal GST	OIA HYD-EXCUS-004-AP2-0264-17-18 dt 22/12/2017
36	ST/30409/2018	Recon Technologies Pvt Ltd	CCT Medchal GST	OIA HYD-EXCUS-004-AP2-276-17-18 dt 27/12/2017
37	ST/30448/2018	PSR Constructions	CCT Medchal GST	OIA HYD-EXCUS-004-AP2-0208-17-18 dt 12/09/2017
38	ST/30517/2018	Hi Tech Infrastructures	CCT Medchal GST	OIA HYD-SVTAX-000-AP2-0234-17-18 dt 12/11/2017
39	ST/30764/2018	KVSRC Engineers Pvt Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0320-0321-17-18 dt 28/03/2018
40	ST/30765/2018	K V Subba Rao	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0320-0321-17-18 dt 28/03/2018
41	ST/30786/2018	Prathima Multiplex Pvt Ltd	CCT Hyderabad GST	OIA HYD-EXCUS-MD-AP2-0304-17-18-ST dt 05/03/2018
42	ST/30806/2018	Jeevana Jyothi Parspara Sahaya Podupu Mariyu Parapathi Sahakara Zilla Samakhya Ltd	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0329-17-18-ST dt 28/03/2018
43	ST/30956/2018	Faster Infrastructure & Engineering Services Pvt Ltd	CCT Secunderabad GST	OIA HYD-EXCUS-MD-AP2-0019-0020-18-19-ST dt 27/04/2018
44	ST/31261/2018	Central Institute of Tool Design	CCT Medchal GST	OIO HYD-EXCUS-001-COM-006-18-19 dt 31/07/2018

Appearance

None for the Appellants/Assessees.

Mr L.V. Rao, Mr V.R. Pavan Kumar, Mr Guna Ranjan & Mr Mallikarjuna Reddy A. Rs
for the Respondents.

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. _____ / 2020

Date of Hearing: 02.11.2020

Date of Decision: 02.11.2020

[Order per: BENCH]

1. None appeared on behalf of the appellants. The department submitted that they have opted under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. Accordingly, the appeals are dismissed as deemed to be withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)